Ministry of Women and Child Development

Notification

New Delhi, the 30th June, 2006

S.O. 984(E).—In pursuance of Section 3 of the National Commission for Women Act, 1990 (20 of 1990) the Central Government hereby nominates Mrs. Manju Snehlata Hembrom, 703, Ganga Apartment Kaushambi, Ghaziabad (U.P.), as a Member of National Commission for Women, New Delhi. Mrs. Manju Snehlata Hembrom, shall hold office for a period of three years from the date of assumption of charge of office or until further orders, whichever is earlier.

[No. 9-15/2005-WW]

Chaman Kumar, Jt. Secy.